

(14)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 447/2000  
OA 1081/1996

New Delhi, this the 26th day of February, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Subodh Banerjee  
S/o Shri J.C.Banerjee  
Working as daily rated LDC in S.I.S.I.  
Kamla Nagar, Agra.

...Petitioner

(By advocate: Shri S.C.Luthra)

V E R S U S

Shri S.K. Tuteja, Dev. Commr.  
Small Scale Industries,  
Nirman Bhawan, New Delhi.

...Respondent

(By advocate: Shri R.V.Sinha  
through Shri R.N.Singh)

O R D E R (ORAL)

Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Shri S.C.Luthra, learned counsel has submitted that after issuance of the notice on contempt petition, the respondents have fully complied with the Tribunal's order dated 31-1-2000 in OA 1081/1996. He has submitted a memorandum dated 22-2-2001 issued by the respondents in compliance with the aforesaid judgement. He submits that in the circumstances he is satisfied with the action taken by the respondents and does not wish to press the contempt petition any further.

2. Noting the above facts, CP is accordingly dismissed. Notices to the alleged contemnors are discharged. File consigned to the record room.

(Govindan S. Tampi)  
Member (A)

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

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